

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 114
CA(CAA)-100(PB)2020

IN THE MATTER OF:
Arjit Agro Pvt. Ltd. and
Anant Overseas Pvt. Ltd.

... Applicant/petitioner

Order under Section 230-232

Order delivered on 23.11.2020

CORAM:
SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:


For the Applicant

Mr. Ashish Middha & Mr. Purav Middha, Advs.

ORDER

Submissions heard. **Orders Reserved.**


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

23.11.2020
Ritu Sharma